

## Calcutta High Court (Appellate Side)

Scrutiny List From 01-07-2021 To 01-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1253/2021	SMT AINDRILA DEY	AVIROOP BHATTACHARYA	22-07-2021	WRONG ADDRESSING OF THE HONBLE. CHIEF JUSTICE
2	CRM	4492/2021	SALMA BIBI @ PUNIA	DEBAPRATIMA GUHA	22-07-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) ATTHE 4TH PAGE OF THE PETITION.
3	CRM	4507/2021	ISTARUL HALSANA	SARTHAK MONDAL	22-07-2021	1) DATE OF REJECTION IS NOT MENTIONED IN THE FIRST PARAGRAPH. 2) CERTIFIED COPY OF THE REJECTION IS NOT PROVIDED.
4	CRM	4510/2021	GOURANGA HAZRA	KUSAL KUMAR MUKHERJEE	22-07-2021	MOBILE NUMBER OF THE PETITIONER IS ABSENT.
5	CRM	4525/2021	FOROJ MALITHA @ FOJOR AND ANR.	PRABIR MAJUMDER	22-07-2021	NOTARY STAMP MISSING ON THE CORRECTED PORTION.
6	CRM	4526/2021	SK. JAHIRUDDIN @ PINTU AND ANR.	Sujoy Sarkar	22-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING).
7	CRM	4546/2021	MANIK SARKAR	PRADYUT SAHA	22-07-2021	1. NO SIGNATURE ON THE PHOTOCOPY OF THE PHOTO I.D. PROOF.
8	CRM	4549/2021	NIMAI ROY	IMDADUL HOQUE	22-07-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
9	CRM	4550/2021	SARBAN LAL SINGH	IMDADUL HOQUE	22-07-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 02. TYPE COPY OF THE ORDER DATED 09/04/2021 OF GR CASE NO. 99/2021 IS MISSING.
10	CRM	4551/2021	IDU SK AND ANOTHER	ARUP KUMAR BHOWMICK	22-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING).
11	CRM	4553/2021	SUMAN CHATTOPADHYAY	RISHAB DUTTA GUPTA	22-07-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
12	CRM	4557/2021	ATUL ROY	ARUP KUMAR BHOWMICK		
13	CRR	1413/2021	SWARTHA SETH	PAROMITA MALAKAR DUTTA	22-07-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
14	CRR	1415/2021	SUBRATA PODDAR	KUSAL KUMAR	22-07-2021	INCOMPLETE VOKALATNAMA. NAME OF THE

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				MUKHERJEE		PETITIONER AND THE RESPONDENT IS ABSENT.
15	FAT	129/2021	STATE OF WEST BENGAL	SK. AFAZUDDIN	22-07-2021	SHORT LIST OF DATES, SYNOPSIS AND PHOTOCOPY OF LOWER COURT ORDER SHEET IS MISSING.
16	FAT	130/2021	STATE OF WEST BENGAL	AK. AFAZUDDIN	22-07-2021	LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
17	FAT	131/2021	STATE OF WEST BENGAL	SK. AFAZUDDIN	22-07-2021	SYNOPSIS, LIST OF DATES AND XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
18	FAT	132/2021	STATE OF WEST BENGAL	SK. AFAZUDDIN	22-07-2021	LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
19	FAT	134/2021	STATE OF WEST BENGAL	SK AFAZUDDIN	22-07-2021	LIST OF DATES, SYNOPSIS AND XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
20	MAT	619/2021	SMT JOYASHREE DAS	PINAKI RANJAN CHAKRABORTI	22-07-2021	1. NO SHORT LIST OF DATES, SYNOPSIS AND PHOTOSOPY OF THE IMPUGNED ORDER.
21	MAT	620/2021	CHINMOY MONDAL	PINAKI RANJAN CHAKRABORTY	22-07-2021	SYNOPSIS, LIST OF DATES AND XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
22	MAT	623/2021	BIJAN MUKHOPADHYAY	SYED NAZMUL HOSSAIN	22-07-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM .
23	WPA	11044/2021	ANANYA SADHU	ABHISEK BARAN DAS	22-07-2021	1)YEAR OF THE ACT HAS NOT BEEN WRITTEN IN THE FORM.
24	WPA	11045/2021	AMIT SAHA AND ANR.	SONI OJHA	22-07-2021	1) SHORT LIST OF DATES IS NOT ATTACHED 2) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING)
25	WPA	11046/2021	KUSUM ARORA AND ANR.	SONI OJHA	22-07-2021	1) SHORT LIST OF DATES IS NOT PROVIDED 2) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT PAGE 3 OF THE PETITION.
26	WPA	11047/2021	SAMIR SAHA	ASHIS KR MUKHERJEE	22-07-2021	SYNOPSIS AND SHORT LIST OF DATES EXCEEDED THE TWO PAGES LIMIT.
27	WPA	11063/2021	ABDAR ALI GAIN ALIAS ABDAR GAIN	ASHOKE KR NATH	22-07-2021	WRONG ADRESSING TO THE HONBLE CHIEF JUSTICE
28	WPA	11066/2021	UNISOURCE HYDRO CARBON SERVICES PRIVATE LIMITED AND ANR.	ABHIJIT DAS	22-07-2021	INCOMPLETE PRESENTATION OF FORM-A

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29	WPA	11085/2021	SK. MOHIBUL ISLAM	INDRANIL HALDER	22-07-2021	01. SIGNATURE OF THE LD. ADVOCATE IS MISSING IN ZERO PAGE.

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